

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 202
IB-303/ND/2020

IN THE MATTER OF:

M/s. Elektronik Lab India Pvt. Ltd.

...PETITIONER

Vs.

M/s. Pinnacle (Air) Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

Order delivered on 12.02.2020

Coram:

**SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Op.-Creditor/F.C. :Ms. Jaikriti S. Jadeja and Mr.
S. Hariharan, Advocates**

**For the Respondent/ Corporate-debtor :Mr. Manan Batra and Mr.
Manan Malik, Advocates**

ORDER

Arguments heard. Order is reserved in this matter.

- Sd -

**(V.K. Subburaj)
Member (T)**

- Sd -

**(Abni Ranjan Kumar Sinha)
Member (J)**